

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-523(PB)/2017

IN THE MATTER OF:

M/s. Gupta Ji Electric Company

.... Applicant/petitioner

Vs.

Amrapali Princely Estate Pvt. Ltd.

.... Respondent

Order under Section 9

Order delivered on 01.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

Sh. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner: Mr. Anurag Sharma & Ms. Gunjan Mittal, dvs.

For the Respondent: Mr. Sanjay Bhatt, Mr. Alok Kumar Aggarwal &
Rati Tandon, Advocates

ORDER

For order, see (IB)-522(PB)/2017

01.02.2018
V.Sethi